

question of payment of wages during the strike period, and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) (a) and (b). There is no such proposal at present

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA), (a) and (b). The matter falls essentially in the State sphere. According to available information, lockout in this unit was lifted on May 8, 1974 following intervention by the State Chief Minister and the unit is now reported to be functioning smoothly

Lifting of Lock-out in HINDALCO

623 **SHRI JHARKHANDE RAI** Will the Minister of LABOUR be pleased to state

(a) the steps taken by Government to lift lock-out in HINDALCO (UP), and

(b) whether all the workers and staff members have been allowed to resume duty?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) (a) and (b). The matter falls essentially in the State sphere. According to available information, lockout in this unit was lifted on May 8 1974 following intervention by the State Chief Minister. All except 17 employees whose services have been terminated are reported to have joined duty, and the unit is now reported to be functioning smoothly

Lost of Production due to Lock-out in HINDALCO

624 **SHRI JHARKHANDE RAI** Will the Minister of LABOUR be pleased to state

(a) the loss of production in HINDALCO on account of lock-out declared by the management on the 11th April, 1974 and

(b) the steps proposed to see that the management does not hamper production by declaring lock-out?

Supply of Adulterated Glucose to Hospital of Kanpur

625 **SHRI JHARKHANDE RAJ**. Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state whether any action has been taken against the firm supplied adulterated Glucose to hospitals in Kanpur?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A K KISKU) Yes action has been taken against the firm which had supplied sub-standard glucose

Profit and Loss of Public Sector Undertakings under Ministry of Heavy Industry

626 **SHRIMATI ROZA DESHPANDEY** Will the Minister of HEAVY INDUSTRY be pleased to state

(a) the profit and loss position of the public sector undertakings under his Ministry during 1973-74 and what was the position in 1972-73 and 1971-72, and

(b) the total assets of these undertakings?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI LALBIR SINGH) (a) and (b) A statement is laid on the Table of the House [Placed in Library. See No. LT/8042/74]